

(b) if not, by when Government propose to pay the compensation to the affected parties?

THE MINISTER) OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b) There is no village named Manga in Tehsil Samba, Jammu and Kashmir where land has been acquired. However, there is a village named Nanga in Tehsil Samba where land has been requisitioned for Defence works. The payment of rental compensation to the farmers whose land has been requisitioned has been paid upto the last year, i.e. 1987-88.

#### **Development programme of Hyderabad University**

838. CHOWDHRY HARI SINGH: Will the PRIME MINISTER be pleased to state:

(a) what are the broad features of the development programme for the Seventh Five Year Plan period drawn up by the Hyderabad University which is a Central University and approved by University Grants Commission;

(b) what is the number of additional posts of Professors, Readers and Lecturers sanctioned under the said programme;

(c) what are the essential qualifications and specialisation indicated for the above posts;

(d) whether the additional posts mentioned above have been filled up; and

(e) if so, which posts have not been filled up so far and what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF

HUMAN RESOURCE DEVELOPMENT (PROF. M. G. K. MENON):

(a) According to the information furnished by the University of Hyderabad, the University submitted proposals to the Commission amounting to Rs. 1439.96 lakhs for development assistance during the Seventh Plan. The Commission has so far made an allocation of Rs. 1010.02 lakhs. The main items of the development programme are construction of administrative and academic buildings, staff quarters, student hostels, purchase of books, journals and equipment, and creation of new posts for staff.

(b) and (c) The number of additional posts of Professors, Readers and Lecturers sanctioned are 23, 23 and 9 respectively. While sanctioning the posts UGC did not indicate any specialisation. The essential qualifications for these posts are given in the Annex. [See Appendix CLILL Annexure No, 34].

(d) and (e) According to the information furnished by the University, 17 posts of Professors, 14 of Readers and 9 of Lecturers have been filled up so far. The remaining posts have not been filled up as the selected candidates are yet to join or have declined to accept offers of appointment, re-advertisement of posts because of unsuitability of applicants, litigation, etc.

#### **Falling of trees and forcible occupation of Land in Forest Area**

839. SHRI RATNA BAHADUR RAI: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of the massive illegal falling of trees and forcible occupation of land in forest area in Darjeeling hill areas since the period of G.N.L.F. movement, which is still continuing unabated; and

(b) if so, what steps are being taken by Government to stop such ecological havoc?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b) Government of West Bengal have informed that they are aware of the illegal felling of trees and forcible occupation of land in forest area in Darjeeling hill areas since the period of G.N.L.F. movement. To check the menace of illegal felling of trees, special raids both by forest and police departments are organised from time to time. In cases of forcible occupation of land forest officers take the help of the other district authorities to counter the menace.

**Priorities of Government regarding eradication of illiteracy**

8401, SHRI RATNA BAHADUR RAI: Will the PRIME MINISTER be pleased to state:

(a) what priorities are proposed to be fixed up by Government to eradicate illiteracy in the country;

(b) what is the percentage of budgetary allotment from total education budget, meant for the eradication of illiteracy; and

(c) what is the percentage of allotment of budget, from education budget meant for higher technical and scientific researches education?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M. G. K. MENON): (a) Compulsory Universalisation of Elementary Education and eradication of illiteracy mainly in 15—35 age-group, comprise the strategy for eradication of illiteracy in the country. Priorities include programme of non-

formal education in 10 educationally backward States, and the National Literacy mission aimed at imparting functional literacy to 80.00 million adult illiterates in the 15—35 age-group by 1995.

(b) The allocation for programmes relating to eradication of illiteracy is 48.26 per cent of the total Plan education budget for 1989-90 (Central and State sector taken together).

(c) The allocation for technical education including scientific research/ education is 13.53 per cent of the total education budget (Plan) for 1989-90 (Central and State sector taken together).

**Allotment of Forest Land for Sabari-mala Temple in Kerala**

841. SHRI THOMAS KUTHIRA-VATTOM: Will the PRIME MINISTER be pleased to state:

(a) whether any request for allotting forest land to Sabarimala temple in Kerala is pending with Government; and

(b) if so, what is Government's guidelines regarding allotment of forest land for temples and other religious uses?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) No, Sir.

(b) Does not arise.

Clearance of hydro electric project of Kerala

842. SHRI THOMAS KUTHIRA-VATTOM: Will the PRIME MINISTER be pleased to state;

(a) whether the Kuriarkutty hydro electric project of Kerala has been